

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 60 of 2014**

**Dated : 14<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri  
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1  
Mr. Anand K. Ganesan for R-2

**ORDER**

The Learned Counsel for the Central Commission seeks some time to file Reply.  
He is directed to do so by 8<sup>th</sup> December 2014.

Post the matter on **18<sup>th</sup> December 2014** for hearing. Rejoinder may be filed in  
the meantime.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Jps/vg*